

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:3996
ANSWERED ON:30.04.2012
REGISTRATION OF DIESEL VEHICLES
Gavit Shri Manikrao Hodlya

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the State-wise details of vehicles/automobiles registered in the country running on diesel, petrol, LPG and CNG separately during the last three years and the current year;
- (b) whether the Government is taking steps to minimize the registration of diesel vehicles in order to control pollution; and
- (c) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT & HIGHWAYS (DR. TUSHAR A. CHAUDHARY)

(a) Category-wise state-wise statistics regarding the number of vehicles/automobiles registered in the country, which are running on diesel, petrol, LPG or CNG, is not maintained in this Ministry. However, the total number of registered vehicles in the country as on 31st March, 2009 was 11,49,51,033.

(b) & (c) Presently, this Ministry does not have any proposal to minimise registration of diesel vehicles. However, the Ministry is entrusted with the responsibility of laying down emission norms for various categories of new motor vehicles and Pollution Under Control (PUC) norms for in-use vehicles plying on different fuels, including diesel. These norms are reviewed and tightened from time to time.